

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:457

ANSWERED ON:25.11.2005

RURAL ELECTRIFICATION

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Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether the Government of Madhya Pradesh has forwarded schemes for electrification of remote villages through Non-conventional Energy Sources to the Union Government.
- (b) if so, the total number of such proposals alongwith the amount involved therein;
- (c) the action being taken thereon; and
- (d) the time by which the approval is likely to be accorded to these schemes?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a) & (b): Yes, Sir. M. P. Urja Vikas Nigam Ltd. (MPUVN), Bhopal has forwarded 8 proposals for the electrification of 176 villages in the State through Non-Conventional Energy Sources with an estimated cost of Rs. 1315.5 Lakh. Out of this, electrification project for 30 villages in district Mandla has been sanctioned and is currently under implementation.

(c) & (d): During 2005-06, with a view to avoid duplication of Central Support with Ministry of Power's Rajiv Gandhi Gramin Vidyutikaran Yojana, the single point responsibility for identification of remote villages which can not be electrified through grid has been entrusted to the Rural Electrification Corporation (REC). 60 villages out of the proposals submitted by MPUVN, Bhopal have so far been confirmed by REC for suitability for electrification through Non-conventional Energy Sources. The State has been advised to make necessary administrative provisions as per the Remote Village Electrification Programme for 2005-06, subsequent to which the proposals could be taken up for consideration